

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 334

TP(Co.Act)- 45(PB)/2022 Old CP No. 819/2016

IN THE MATTER OF:

AKG Shutterings Pvt Ltd

.....APPLICANT/PETITIONER

Vs

Odeon Builders Pvt Ltd

.....RESPONDENT

SECTION

U/s 434,433(e)/433(f) of Com.Act-1956

Order delivered on 06.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)
ORDER**

Learned Counsel appears for the Applicant. Proxy Counsel appearing for the Respondent seeks an adjournment.

List the matter on **15.07.2024**.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**